

**HEARING BOARD****TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING FOR THE MONTH OF APRIL, 2013**

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appln. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
16.04.2013 11:00 A.M.	222920	755316	CHANDRAKANT M. JOSHI. (MUMBAI)	<b>Shri S. K. Pandey, Deputy Registrar</b>	
16.04.2013 11:15 A.M	721639	651965	MANMOHAN SINGH ASSOCIATES (NEW DELHI)	-do-	
16.04.2013 11:30 A.M	731462	845572	KHAITAN & CO. (MUMBAI)	-do-	
16.04.2013 11:45 A.M	224240	919777	TAJ TRADE AGENCY (AGRA)	-do-	
16.04.2013 12:00 P.M	120694	737426	S.MAJUMDAR & CO. (KOLKATA)	-do-	
16.04.2013 12:15 P.M	220328	605486	AMARJIT & ASSOCIATES (NEW DELHI)	-do-	
16.04.2013 12:30 P.M	213021	724186	L.S. DAVAR & CO. (MUMBAI)	-do-	
16.04.2013 12:45 P.M	229213	989421	VARI KASERY & VARI KASERY (MUMBAI)	-do-	
16.04.2013 01:00 P.M	225458	755605	VARI KASERY & VARI KASERY (MUMBAI)	-do-	
16.04.2013 01:15 P.M	210943	964238	C.J. ASSOCIATES (KOLKATA)	-do-	
17.04.2013 11:00 A.M	182808	755657	SAMIR KUMAR DAN (KOLKATA)	-do-	
17.04.2013 11:15 A.M	218957	937136	THE CALCUTTA TRADE MARKS CO. (DELHI)	-do-	
17.04.2013 11:30 A.M	249193	773196	ARJUN T. BHAGAT & CO. (MUMBAI)	-do-	
17.04.2013 11:45 A.M	226394	838266	UNITED OVERSEAS TRADE MARK COMPANY (NEW DELHI)	-do-	
17.04.2013 12:00 P.M	711384	756239	ANAND & ANAND (NEW DELHI)	-do-	
17.04.2013 12:15 P.M	711382	756238	ANAND & ANAND (NEW DELHI)	-do-	
17.04.2013 12:30 P.M	719493	725451	ARJUN T. BHAGAT & CO. (MUMBAI)	-do-	
17.04.2013 12:45 P.M	181232	773262	DEPENNING & DEPENNING -Vs- D.SEN & CO. (GURGAON)	-do-	
17.04.2013 01:00 P.M	222918	725647	CHANDRAKANT M. JOSHI (MUMBAI)	-do-	
17.04.2013 01:15 P.M	223260	740663	G.D. BANSAL & ASSOCIATES (JAIPUR)	-do-	
18.04.2013 11:00 A.M	225345	739303	CHANDRAKANT M. JOSHI (MUMBAI)	-do-	

18.04.2013 11:15 A.M	721387	796418	ARJUN T. BHAGAT & CO. (MUMBAI)	-do-	
18.04.2013 11:30 A.M	226127	755497	CENTRAL REGISTRATION SERVICE (NEW DELHI)	-do-	
18.04.2013 11:45 A.M.	711383	756240	ANAND & ANAND (NEW DELHI)	-do-	
18.04.2013 12:00 P.M	710909	777596	ANAND & ANAND (NEW DELHI)	-do-	
18.04.2013 12:15 P.M	727317	1411385	DELHI REGISTRATION SERVICE (NEW DELHI)	-do-	
22.04.2013 11:00 A.M	246771	1375299	SHUKLA TRADE MARK CO. (KOLKATA) -Vs- D.SEN & CO.	-do-	
22.04.2013 11:30 A.M	203765	1245229	SAHABAZ BIRI FACTORY -Vs- ANAND & ANAND	-do-	
22.04.2013 12:00 P.M	215298	915877	CRAWFORD BAYLEY & CO. (MUMBAI) -Vs- TRADE MARK REGISTRATION BUREAU	-do-	
22.04.2013 02:15 P.M	54256	537443	RAYCHAUDHURI & ASSOCIATES (KOLKATA) -Vs- D.P. AHUJA & CO.	-do-	
30.04.2013 11:00 A.M	226648	1062059	G.S. RIJHWANI & CO. (MUMBAI)	-do-	
30.04.2013 11:15 A.M	231902	1175233	ANAND & ANAND (NEW DELHI)	-do-	
30.04.2013 11:30 A.M	724516	1473608	MEDLEY PHARMA LTD. (MUMBAI)	-do-	
30.04.2013 11:45 A.M	714441	1379807	L.R. SWAMI CO. (CHENNAI)	-do-	
30.04.2013 12:00 P.M	223269	1062065	LOYAL REGISTRATION SERVICES (NEW DELHI)	-do-	
30.04.2013 12:15 P.M	720648	1486614	SANJAY CHODAWAT (HUF) (MAHARASHTRA)	-do-	